

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject: Elevation/re-designation of Law Officers in Srinagar wing of High Court of Jammu and Kashmir and Ladakh.

Government Order No. 4897 - JK(LD) of 2022.
Dated. 20 - 07- 2022.

In partial modification of Government Order No. 788-LD(A) of 2019 dated 01-02-2019, sanction is hereby accorded to the elevation/re-designation of Law Officers in the Srinagar wing of High Court of Jammu and Kashmir and Ladakh with designation as shown against each:-

S.No.	Name of the Law Officer Shri	Elevated/Re-designated as
1.	Mohammad Rais ud Din Ganaie, (Government Advocate)	Deputy Advocate General
2.	Bikram Deep Singh (Government Advocate)	Deputy Advocate General

Achal Sethi

By Order of the Hon'ble Lieutenant Governor.

Sd/-
(Achal Sethi)
Secretary to Government

Dated: 20 -07-2022.

No: Law-STCL/13/2021-10.

Copy to the:-

1. Learned Advocate General, Jammu and Kashmir, Srinagar
2. Principal Secretary to Hon'ble Lieutenant Governor, J&K, Srinagar.
3. Principal Secretary to Government, General Administration Department.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
5. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
6. Director Information, J&K, Srinagar
7. Director, Archives, Archaeology and Museums, J&K, Jammu/Srinagar.
8. Director Finance, Department of Law, Justice & P.A.
9. Director Litigation Kashmir.
10. Private Secretary to Chief Secretary, J&K for information of Chief Secretary.
11. Administrative Officer, office of Ld. Advocate General, J&K. He is requested to allow the aforesaid Advocates to join only after the production of documents

relating to eligibility prescribed in notification SRO 98 of 2016 dated 24-03-2016.

12. Private Secretary to Secretary to Government, Department of Law, Justice & P.A for information of Secretary.
13. Concerned Law Officers.
14. Incharge website of the Department of Law, Justice and Parliamentary Affairs.
15. Government Order File.
16. Concerned File.

Ashish Gupta
20.07.2022

(Ashish Gupta)
Additional Secretary to Government